### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

#### **LOK SABHA**

#### **UNSTARRED QUESTION NO.3055**

# TO BE ANSWERED ON FRIDAY THE 5<sup>TH</sup> JANUARY, 2018 PAUSHA 15, 1939 (SAKA)

#### **IMPACT OF GST ON FURNITURE BUSINESS**

#### 3055. SHRI ANTO ANTONY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken cognizance that the furniture business has badly affected due to higher rate of Goods and Services Tax (GST);
- (b) if so, the details thereof and the response of the Government thereto; and
- (c) whether the Government has any plan to review the high rates of GST imposed on furniture and if so, the details thereof?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

- (a): The rate of GST on furniture was fixed at 28%, effective from 01-07-2017 on the recommendation of the GST Council, which was based on, inter alia, the pre GST tax incidence on furniture.
- (b) &(c): With effect from 15-11-2017, Based on the recommendation of the GST council, rate of GST on furniture has been reduced from 28% to 18%.

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